

SLP(Crl.)... 3964 OF 2001

ITEM No.9

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Cr.MP 3964/2001 in  
Petition(s) for Special Leave to Appeal(Crl.)...CC(Cr).3964/2001

(From the judgement and order dated 01/05/2001 in CRLR 209/01  
of The HIGH COURT OF DELHI AT N. DELHI)

PREM CHAND & ANR.

Petitioner (s)

VERSUS

STATE OF DELHI

Respondent (s)

( For exemption from surrendering )

Date : 21/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr.LC Goyal,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R  
.SP2

List after vacation if the proof of surrender is  
filed in the meantime.

.SP1

[Naresh Kumar]  
Court Master

[Kanwal Singh]  
Court Master

H....L.....T.....T.....T.....T.....T.....T.....T.....T....R